

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	13721/2019		REGULAR
2) C.C.	20068/2019		REGULAR
3) C.C.	20999/2019		REGULAR
4) C.C.	4408/2020		REGULAR
5) C.C.	15884/2021		REGULAR
6) C.C.	23644/2021		APP
HEARING			
7) Crl.Misc.	4499/2019		T ASHARANI
EVIDENCE			
8) C.C.	10357/2005		
9) C.C.	13646/2008		
10) C.C.	7477/2011		
11) C.C.	23185/2011		
12) C.C.	20188/2012		
13) C.C.	25142/2012		
14) C.C.	13639/2015		
15) C.C.	19267/2015		
16) C.C.	20629/2015		
17) C.C.	26812/2015		
18) C.C.	2875/2016		
19) C.C.	7558/2016		
20) C.C.	9625/2016		
21) C.C.	10091/2016		
22) C.C.	26084/2016		
23) C.C.	5701/2017		
24) C.C.	23430/2018		
25) C.C.	767/2019		
26) Crl.Misc.	4196/2019		UMADEVI
APPEARANCE OF ACCUSED			
27) C.C.	11188/2017		
28) C.C.	7610/2018		
ACCUSED STATEMENT u/s 313 CrPC			
29) C.C.	25149/2012		

*Morning
Session*

30) C.C.	25150/2012
31) C.C.	9516/2016
ARGUMENTS	
32) C.C.	1046/2010
JUDGEMENT	
33) C.C.	19317/2012
34) C.C.	29126/2021
ORDERS	
35) CrI.Misc.	230/2020
36) CrI.Misc.	5765/2020
AWAIT	
37) P.C.R.	13874/2013
38) C.C.	19168/2013
39) P.C.R.	2832/2021
BODY WARRANT	
40) C.C.	29925/2011
CALL ON	
41) C.C.	49992/2010
42) C.C.	11730/2015
43) C.C.	17265/2016
44) C.C.	18636/2018
45) P.C.R.	11034/2019
46) C.C.	22282/2019
47) CrI.Misc.	5534/2019
48) CrI.Misc.	5799/2019
49) CrI.Misc.	2146/2021
COMMITAL	
50) C.C.	1142/2021
FOR STEPS	
51) CrI.Misc.	6145/2019
HBC	
52) C.C.	20195/2018
53) C.C.	20857/2019
ISSUE NOTICE TO RESPONDANT	
54) CrI.Misc.	6237/2019
55) CrI.Misc.	399/2020
56) CrI.Misc.	1099/2020
NBW	
57) C.C.	18442/2013
58) C.C.	20249/2015
59) C.C.	10089/2016
60) C.C.	15927/2018

*Morning
Session*

APP

VANI H V
SHIVASHANKARA A

PRATHAP YADAV R

SREENIVAS.R
REGULAR

SUMATHI C M

REGULAR

SARASWATHI

REGULAR

ASHARANI
VANI H V

C.C.
C.C.
3) C.C.
4) C.C.
5) C.C.
6) C.C.
67) C.C.

1) C.C.	18123/2018
52) C.C.	23597/2018
63) C.C.	25784/2018
64) C.C.	28750/2018
65) C.C.	33079/2018
66) C.C.	2472/2019
67) C.C.	13709/2019
68) C.C.	14210/2019
69) C.C.	14273/2019
70) C.C.	27396/2019
71) C.C.	5936/2020
72) C.C.	8844/2020
73) C.C.	15127/2020
74) C.C.	1128/2021
75) C.C.	9579/2021

*Morning
session*

REGULAR
REGULAR
REGULAR
REGULAR
R
REGULAR
RAJESH. A
REGULAR
REGULAR
REGULAR

PROCLAMATION

76) C.C.	15966/2011
77) C.C.	7093/2013
78) C.C.	11555/2013
79) C.C.	11562/2013
80) C.C.	18251/2013
81) C.C.	13306/2017
82) C.C.	14592/2017

*After noon
session*

SWORN STATEMENT

83) P.C.R.	7166/2019
84) P.C.R.	7413/2020

*Morning
session*

SYED KHALEEL PASHA
MOHAMMED TAHIR

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 14-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
-----------	---------------	-----------	----------

299 CRPC Evidence

1) C.C.	47055/2010		
SUMMONS			
2) C.C.	19632/2019		REGULAR
3) C.C.	30153/2019		REGULAR
4) C.C.	8831/2020		REGULAR
5) C.C.	13927/2020		
6) C.C.	13928/2020		DARSHAN
7) C.C.	15123/2020		REGULAR
8) C.C.	1140/2021		REGULAR
9) C.C.	23410/2021		APP
10) C.C.	23464/2021		APP
11) C.C.	23641/2021		APP
12) C.C.	23646/2021		APP

NOTICE

13) C.C.	22279/2019		
----------	------------	--	--

EVIDENCE

14) C.C.	24820/2009		
15) C.C.	38431/2010		
16) C.C.	6451/2012		
17) C.C.	14248/2012		
18) C.C.	9985/2015		
19) C.C.	13554/2015		
20) C.C.	15299/2015		
21) C.C.	17870/2015		
22) C.C.	26843/2016		
23) C.C.	15459/2017		
24) C.C.	33055/2018		
25) C.C.	34414/2018		
26) C.C.	836/2019		

FRAMING OF CHARGE OR PLEA

27) C.C.	22526/2009		
28) C.C.	4538/2018		

*Morning
Session*

REGULAR

C.C.
DECLA
2) C

29) C.C.	1887/2021	CHARGE
ACCUSED STATEMENT u/s 313 CrPC		
30) C.C.	16132/2003	
31) C.C.	20989/2016	
32) C.C.	21308/2017	
ARGUMENTS		
33) C.C.	21375/2016	
JUDGEMENT		
34) C.C.	678/2019	
CALL ON		
35) C.C.	15135/2011	
36) C.C.	7874/2012	
37) C.C.	9235/2014	
38) C.C.	20792/2016	
39) C.C.	26758/2017	
40) C.C.	8128/2018	
41) C.C.	15963/2018	
42) C.C.	18938/2018	
43) CrI.Misc.	3459/2018	
44) C.C.	7008/2019	
45) C.C.	13277/2019	
46) P.C.R.	3027/2020	
47) C.C.	11705/2020	
48) C.C.	32141/2021	
COMMITAL		
49) C.C.	14078/2021	
ISSUE NOTICE TO RESPONDANT		
50) CrI.Misc.	1097/2020	
NBW		
51) C.C.	28527/2009	
52) C.C.	29743/2014	
53) C.C.	34267/2014	
54) C.C.	9999/2015	
55) C.C.	25100/2015	
56) C.C.	3428/2016	
57) C.C.	6842/2017	
58) C.C.	19113/2018	
59) C.C.	20250/2019	
60) C.C.	22757/2019	
61) C.C.	16281/2020	
62) C.C.	78/2021	
63) C.C.	1129/2021	

Morning
Serving

REGULAR
 PRABHAKAR L SHETTY
 REGULAR
 APP
 REGULAR

REGULAR
 REGULAR
 REGULAR
 REGULAR
 REGULAR

4) C.C.

4586/2021 - Morning security
REGULAR

PROCLAMATION

65) C.C.

17334/2006

66) C.C.

7013/2013

67) C.C.

22657/2014

68) C.C.

31830/2014

69) C.C.

32076/2014

70) C.C.

33340/2014

Afternoon
security

SWORN STATEMENT

71) P.C.R.

3522/2019

72) P.C.R.

8359/2020

Morning security

S VINOD

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 15-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
-----------	---------------	-----------	----------

SUMMONS

1) C.C.	24400/2018		
2) C.C.	27173/2019		REGULAR
3) C.C.	2545/2020		REGULAR
4) C.C.	4308/2020		REGULAR
5) C.C.	4671/2020		REGULAR
6) C.C.	12121/2020		REGULAR
7) C.C.	12434/2020		REGULAR
8) C.C.	15675/2020		REGULAR
9) C.C.	19450/2020		R
10) C.C.	10655/2021		R
11) C.C.	23421/2021		APP
12) C.C.	29923/2021		APP

Morning
Session

NOTICE

13) C.C.	10793/2013		
14) C.C.	10102/2017		
15) C.C.	23332/2017		

EVIDENCE

16) C.C.	24211/2014		
17) C.C.	29182/2014		
18) C.C.	34262/2014		
19) C.C.	8951/2015		
20) C.C.	19891/2015		
21) C.C.	4005/2017		
22) C.C.	17474/2017		
23) C.C.	25063/2018		

FRAMING OF CHARGE OR PLEA

24) C.C.	18798/2003		
25) C.C.	32195/2014		
26) C.C.	34258/2014		

AWAIT

27) C.C.	7866/2015	AWAIT FURTHER ORDERS	
28) P.C.R.	10358/2020		

K M SHIVARAJU

BODY WARRANT

C.C. 24819/2019
 C.C. 26838/2019
 67) C.C. 2049/2020
 68) C.C. 4232/2020
 69) C.C. 541/2021
 70) C.C. 1127/2021

*Morning
 session*

REGULAR
 REGULAR
 REGULAR
 REGULAR
 R
 REGULAR

OBJECTION

71) C.C. 6332/2012

PROCLAMATION

72) C.C. 1390/2008
 73) C.C. 18923/2012
 74) C.C. 13636/2015
 75) C.C. 23381/2015
 76) C.C. 30547/2015
 77) C.C. 2141/2016
 78) C.C. 8941/2016
 79) C.C. 9989/2017
 80) C.C. 31148/2017

*After noon
 session*

SWORN STATEMENT

81) P.C.R. 15112/2018

*- Morning
 session*

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 16-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	9359/2020		REGULAR
2) C.C.	14438/2020		REGULAR
3) C.C.	15119/2020		REGULAR
4) C.C.	6469/2021		REGULAR
5) C.C.	25287/2021		APP
6) C.C.	25304/2021		APP
7) C.C.	25322/2021		APP
8) C.C.	28393/2021		APP
9) C.C.	28414/2021		APP
10) C.C.	28711/2021		APP
NOTICE			
11) CrI.Misc.	3569/2018		
HEARING			
12) C.C.	15219/2011		
EVIDENCE			
13) C.C.	30995/2009		
14) C.C.	32513/2009		
15) C.C.	49732/2010		
16) C.C.	9588/2011		
17) C.C.	10319/2011		
18) C.C.	19640/2011		
19) C.C.	14756/2012		
20) C.C.	17985/2012		
21) C.C.	7170/2013		
22) C.C.	23570/2015		
23) C.C.	27224/2015		JITHENDRA.M.S
24) C.C.	11656/2016		
25) C.C.	13746/2016		
26) P.C.R.	7096/2016		
27) C.C.	17944/2016		
28) C.C.	3814/2018		
29) C.C.	22202/2019		REGULAR
FRAMING OF CHARGE OR PLEA			

*Morning
Security*

C.C.
67) C.C.
68) C.C.

NOTICE TO SURETY

69) C.C.

OBJECTION

70) C.C.

PROCLAMATION

71) C.C.

72) C.C.

73) C.C.

74) C.C.

75) C.C.

76) C.C.

77) C.C.

SUMMONS AND NBW

78) C.C.

18959/2019

22301/2019

1125/2021

9441/2011

28428/2019

17145/2013

7872/2015

13553/2015

22217/2015

3973/2016

22765/2016

27551/2017

11244/2021

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

Morning security

After noon security

Morning security

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	18821/2010		
2) C.C.	15973/2011		
SUMMONS			
3) C.C.	13930/2020		DARSHAN
4) C.C.	16538/2020		REGULAR
5) C.C.	18955/2020		REGULAR
6) C.C.	3295/2021		REGULAR
7) C.C.	9411/2021		REGULAR
8) C.C.	15441/2021		REGULAR
9) C.C.	17134/2021		REGULAR
10) C.C.	19241/2021		REGULAR
11) C.C.	19261/2021		REGULAR
12) C.C.	23894/2021	APP..	
NOTICE			
13) CrI.Misc.	440/2020	VANI H V	
HEARING			
14) P.C.R.	16581/2018	K V LOKESH	
15) CrI.Misc.	1009/2021		
EVIDENCE			
16) C.C.	1815/2008	PP	
17) C.C.	9345/2011		
18) C.C.	9860/2011		
19) C.C.	30118/2011		
20) C.C.	6213/2013		
21) C.C.	3362/2015		
22) C.C.	9988/2015		
23) C.C.	23362/2015		
24) C.C.	24673/2015		
25) C.C.	8047/2016		
26) C.C.	3031/2017		
27) C.C.	3723/2017		
28) C.C.	18101/2017		
29) C.C.	9457/2018		

Morning
Session

30) C.C.	18195/2018
31) C.C.	32905/2018
32) Crd.Misc.	271/2020
33) C.C.	4587/2020
34) C.C.	8010/2020
35) C.C.	11764/2020
FRAMING OF CHARGE OR PLEA	
36) C.C.	17195/2017
CUSTODY MATTERS	
37) C.C.	18619/2013
38) C.C.	2224/2020
39) C.C.	3930/2020
40) C.C.	73/2021
41) C.C.	26430/2021
AWAIT	
42) C.C.	42648/2010
BODY WARRANT	
43) C.C.	20440/2020
CALL ON	
44) C.C.	18215/2012
45) P.C.R.	12756/2017
46) C.C.	15240/2018
47) Crd.Misc.	2897/2018
48) Crd.Misc.	3460/2018
49) Crd.Misc.	189/2019
50) C.C.	23120/2019
51) C.C.	12040/2020
52) C.C.	28417/2021
53) Crd.Misc.	5462/2021
ISSUE NOTICE TO RESPONDANT	
54) Crd.Misc.	167/2020
55) Crd.Misc.	394/2020
56) Crd.Misc.	1105/2020
NBW	
57) C.C.	32358/2010
58) C.C.	1521/2013
59) C.C.	13127/2014
60) C.C.	32197/2014
61) C.C.	125/2016
62) C.C.	2923/2017
63) C.C.	11903/2017
64) C.C.	29287/2017

SHANKAR G V
REGULAR
REGULAR
REGULAR

REGULAR
REGULAR
REGULAR
APP..

*Mornily
+ besny*

REGULAR

REGULAR
REGULAR
APP

VANI H V

C.C.
C.C.
C.C.
DECLAMATION
C.C.
C.C.
J.C.C.
KORN
J.P.C.

66) C.C.
67) C.C.

PROCLAMATION

68) C.C.
69) C.C.
70) C.C.

SWORN STATEMENT

71) P.C.R.
72) P.C.R.

33321/2018
20018/2019
12120/2020

Morning Session

REGULAR
REGULAR

10604/2010
47068/2010
25633/2011

After noon
session

10756/2019
19217/2021

Morning Session

M/S KEYSTONE PARTNERS
DHANANJYKUMAR K

Chief Metropolitan Magistrate Court
In the Court of PATIL VEERANAGOUDA SOMASHEKHARAGOUDA
8 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 18-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	36770/2011		
SUMMONS			
2) C.C.	9107/2020		REGULAR
3) C.C.	11010/2021		M/S JUST LAW ADVOCATES
4) C.C.	29926/2021		APP
5) C.C.	29936/2021		APP
6) C.C.	30270/2021		APP
7) C.C.	30940/2021		APP
8) C.C.	30943/2021		APP
9) C.C.	32153/2021		APP
10) C.C.	32244/2021		APP
11) C.C.	33089/2021		APP
12) C.C.	33813/2021		APP
13) C.C.	34280/2021		APP
14) C.C.	34284/2021		APP
15) C.C.	34368/2021		APP
16) C.C.	34382/2021		APP
17) C.C.	34417/2021		APP
18) C.C.	34418/2021		APP
19) C.C.	34419/2021		APP
20) C.C.	34865/2021		APP
NOTICE			
21) C.C.	9778/2018		
22) CrI. Misc.	430/2020		VANI H V
HEARING			
23) CrI. Misc.	4408/2020		BANDA GAR SHIVAJI
24) P.C.R.	12100/2020		N J RAMESH
25) CrI. Misc.	4750/2021		VIGNESH SHETTY
26) CrI. Misc.	4751/2021		V SURESH
EVIDENCE			
27) C.C.	9097/2011		
28) C.C.	16424/2012		
29) C.C.	1584/2015		

*Morning
Session*

30) C.C. 5499/2015
31) C.C. 13528/2015
32) C.C. 14501/2015
33) C.C. 22778/2015
34) C.C. 25863/2015
35) C.C. 11102/2016
36) C.C. 10415/2017
37) C.C. 29491/2017
38) C.C. 3323/2018
39) C.C. 26079/2018
40) C.C. 26081/2018
41) C.C. 28426/2019
LOK ADALATH
42) C.C. 22056/2009
43) C.C. 51941/2010
44) C.C. 16152/2011
45) C.C. 25373/2011
46) C.C. 26424/2011
47) C.C. 29899/2011
48) C.C. 37940/2011
49) C.C. 4748/2012
50) C.C. 8460/2012
51) C.C. 11504/2012
52) C.C. 11689/2012
53) C.C. 20205/2012
54) C.C. 3441/2013
55) C.C. 7726/2013
56) C.C. 8546/2013
57) C.C. 9484/2013
58) C.C. 10550/2013
59) C.C. 11048/2013
60) C.C. 11437/2013
61) C.C. 12431/2013
62) C.C. 19143/2013
63) C.C. 10513/2014
64) C.C. 12781/2014
65) C.C. 12929/2014
66) C.C. 13370/2014
67) C.C. 28055/2014
68) C.C. 28352/2014
69) C.C. 30799/2014
70) C.C. 33335/2014

REGULAR

REGULAR

M/S

72) C.C.	34520/2014
73) C.C.	6916/2015
74) C.C.	7898/2015
75) C.C.	8961/2015
76) C.C.	9593/2015
77) C.C.	11057/2015
78) C.C.	13380/2015
79) C.C.	19001/2015
80) C.C.	19121/2015
81) C.C.	21543/2015
82) C.C.	22197/2015
83) C.C.	22218/2015
84) C.C.	23567/2015
85) C.C.	24808/2015
86) C.C.	25797/2015
87) C.C.	27787/2015
88) C.C.	28739/2015
89) C.C.	29774/2015
90) C.C.	30011/2015
91) C.C.	30253/2015
92) C.C.	96/2016
93) C.C.	1520/2016
94) C.C.	3147/2016
95) C.C.	3151/2016
96) C.C.	4327/2016
97) C.C.	9341/2016
98) C.C.	9868/2016
99) C.C.	9894/2016
100) C.C.	10094/2016
101) C.C.	10339/2016
102) C.C.	10350/2016
103) C.C.	11510/2016
104) C.C.	12755/2016
105) C.C.	13643/2016
106) C.C.	18345/2016
107) C.C.	19813/2016
108) C.C.	20769/2016
109) C.C.	20960/2016
110) C.C.	20997/2016
111) C.C.	21752/2016
112) C.C.	22603/2016
	23179/2016

m/s

113) C.C.	25988/2016
114) C.C.	26051/2016
115) C.C.	26989/2016
116) C.C.	27249/2016
117) C.C.	27526/2016
118) C.C.	7200/2017
119) C.C.	11284/2017
120) C.C.	11306/2017
121) C.C.	12420/2017
122) C.C.	16951/2017
123) C.C.	17476/2017
124) C.C.	18096/2017
125) C.C.	19111/2017
126) C.C.	19869/2017
127) C.C.	21079/2017
128) C.C.	21295/2017
129) C.C.	22089/2017
130) C.C.	23250/2017
131) C.C.	24224/2017
132) C.C.	26044/2017
133) C.C.	26675/2017
134) C.C.	26751/2017
135) C.C.	5913/2018
136) C.C.	6044/2018
137) C.C.	7286/2018
138) C.C.	7722/2018
139) C.C.	9555/2018
140) C.C.	14759/2018
141) C.C.	18770/2018
142) C.C.	19765/2018
143) C.C.	20162/2018
144) C.C.	20508/2018
145) C.C.	21476/2018
146) C.C.	23391/2018
147) C.C.	24187/2018
148) C.C.	25193/2018
149) C.C.	25197/2018
150) C.C.	25942/2018
151) C.C.	26665/2018
152) C.C.	26697/2018
153) C.C.	27137/2018
154) C.C.	27503/2018

M/S

5) C.C.
6) C.C.
57) C.C.
58) C.C.
159) C.C.
160) C.C.

CHANDRA R. RAI.

- 239) C.C.
- 240) C.C.
- 241) C.C.
- 242) C.C.

AWAIT

- 243) C.C.
- 244) C.C.
- 245) C.C.
- 246) P.C.R.

CALL ON

- 247) C.C.
- 248) C.C.
- 249) C.C.
- 250) C.C.
- 251) C.C.
- 252) C.C.
- 253) C.C.
- 254) C.C.
- 255) C.C.
- 256) C.C.
- 257) C.C.
- 258) P.C.R.
- 259) C.C.
- 260) P.C.R.
- 261) P.C.R.
- 262) P.C.R.
- 263) C.C.
- 264) C.C.
- 265) C.C.

NBW

- 266) C.C.
- 267) C.C.
- 268) C.C.
- 269) C.C.
- 270) C.C.
- 271) C.C.
- 272) C.C.
- 273) C.C.
- 274) C.C.
- 275) C.C.
- 276) C.C.
- 277) C.C.

- 19770/2021
- 25275/2021
- 26377/2021
- 34402/2021

- 27746/2010 AWAIT RECORDS
- 9780/2018
- 16491/2018
- 10053/2020

- 8198/2010
- 27106/2011
- 18515/2014
- 20959/2014
- 34424/2014
- 34444/2014
- 1632/2015
- 4849/2015
- 5825/2017
- 28662/2018
- 23541/2019
- 15894/2019
- 8496/2020
- 8991/2020
- 10456/2020
- 18117/2021
- 28418/2021
- 30741/2021
- 33925/2021

- 24224/2012
- 27697/2014
- 28436/2014
- 13811/2015
- 10090/2016
- 20312/2017
- 20830/2017
- 23918/2017
- 26691/2018
- 7447/2019
- 20016/2019
- 8795/2020

REGULAR
APP
APP..
APP

MAHABALESHA A C

M/S

REGULAR
PRAVEEN KUMAR
REGULAR
N KRUPAKAR
DEEPAK B R
D MUKUNDA
APP
NAGARAJA P H
APP

REGULAR
REGULAR

278) C.C.

PROCLAMATION

279) C.C.

280) C.C.

281) C.C.

282) C.C.

283) C.C.

284) C.C.

285) C.C.

286) C.C.

287) C.C.

SWORN STATEMENT

288) P.C.R.

289) P.C.R.

290) P.C.R.

291) P.C.R.

292) P.C.R.

15583/2021 — Morning Sex REGULAR

10927/2010
45661/2010
5763/2011
25559/2011
3653/2015
21618/2015
23565/2015
15437/2017
26472/2018

After noon
sex

Morning Sex

3150/2016
7881/2018
4691/2019
9679/2019
242/2020

M.G.S.KAMAL
WAHEEDA M M